

whereas the distance between these two places *via* Tetulia Corridor in Bangladesh is only 27 KM. If this Corridor is opened, then not only the mileage will be decreased, but also huge foreign exchange will be saved by unexpected less consumption of fuel. The entire North-Eastern Zone will be directly benefited if this corridor is opened. This is, no doubt, a national interest serving project. I, therefore, urge upon the Government to take immediate necessary initiative so that the above Corridor to connect Dinajpur with Jalpaiguri may be opened at an early date.

(vii) Need for Construction of Overbridges on Railway Crossings at Erode and Mohudan, Tamil Nadu

DR. K.P. RAMALINGAM (Tiruchengode) : There are a number of railway subway crossings where railway overbridges are to be constructed in Southern Railways, particularly at Erode which has a population of about four to Five lakh in capital town of Periyar district. There is one railway crossing on which as a result of heavy traffic, accidents are taking place. It is on Erode-Palani Road. This affects office goers and long distance travellers also. Likewise at Mohudan-Zovadi, there is a railway crossing at Idepaddy Road where a railway overbridge is urgently required.

I, therefore, request the Minister of Railways to sanction two overbridges, one at Erode and another at Mohudan-Zavadi road, to fulfill the needs and solve the problem of the people of Tiruchangode Constituency, Tamil Nadu and a new railway division may be started in Erode also.

(viii) Need to include Sub-groups of fishermen Community in different parts of the country in SC/ST list

[*Translation*]

SHRI VISHAMBHAR PRASAD NISHAD (Fatehpur) : Mr. Speaker, Sir, many sub-castes of fishermen community such as Mallah of Delhi, Majhuwar, Gond, Surcha of U.P.; Kewat in Basti District, Gond, Beldar of Bihar, Dhivar, Manjhi, Majhwar in Madhya Pradesh, Pivar (Dewar) in Orissa; Nayka in Goa, Koli, Rajgond in Gujarat; Bhovi, Gond, Rajgond in Karnataka; Koli Rajgond, Takre, Malhar in Maharashtra; Kevati, Jalia, Jalo Malo Bhai in Meghalaya; Manjhi in Sikkim; Mallah, Bind, Kewat Tiyyar, Kevati, Gond in West Bengal; Koli, Dar, Tokra, Boli in Rajasthan, Dhivar etc. in Kerala are included in the List of Scheduled Castes/Scheduled Tribes but their Synonymic sub-castes have been deprived of this reservation facility and they are being treated as backward classes while the profession of these sub groups of fishermen community is fish catching, sailing boats, net weaving and other water and pond based jobs. Their socio-economic and political condition is most pitiable and most of them are illiterate and live in Jhuggi-Jhonpris along river banks, ponds, sea banks.

I demand of the Central Government to send instructions immediately to all the State Government for the issuance of Scheduled Caste/Scheduled Tribe certificates to these synonymetic Sub-Castes of fishermen community of the whole country.

[*English*]

14.23 hrs.

CONSTITUTION (EIGHTY-FIRST AMENDMENT)

BILL—*Contd.*

(Insertion of new articles 330A and 332A)

MR. SPEAKER : For the consideration of the Constitution (81st Amendment) Bill, the time allotted was two hours and we have already consumed two hours and 35 minutes. There is an endless number of names before me. Please be brief.

KUMARI MAMATA BANERJEE (Calcutta South) : You pass it please.

MR. SPEAKER : You cannot deny, Kumari Mamata Banjee, the opportunity of other Parties to speak. Those major Parties who have already participated with two or three Members, if they can now give chance to smaller Parties, it will be good.

KUMARI MAMATA BANERJEE : I submit only one thing. Before 3.38 P.M. when the Private Members Bills start, this should be passed.

SHRI P.R. DASMUNSI (Howrah) : If the time of voting is announced by you today, that will be good.

MR. SPEAKER : I do not know. You decide.

SHRI P.R. DASMUNSI : We are under a whip.

SHRI NIRMAL KANTI CHATTERJEE (Fumдум) : We interrupted the Question Hour so that we can get this Bill passed even without discussion. Then things have changed. What are the causes of these changes? Let the Government explain. ...(*Interruptions*)

SHRI P.R. DASMUNSI : I do not know the position of the other hon. Members. (*Interruptions*). We are not speaking on this Bill. Only the women Members will speak. Since our Congress Party Members are under a Whip, if you give an indication that this is the tentative timing of voting, we can do some little work in the library and then come back. (*Interruptions*) Unendingly, we cannot just do like this. Please tell us that within one or two hours, it will be done. We are under a Whip. That is why I requested you to give this indication of the tentative timing of voting ...(*Interruptions*)

MR. SPEAKER : Shall we say that the Minister will reply at three of the Clock ?

...(*Interruptions*)